

COURT NO. 3
THE HONOURABLE SRI JUSTICE P.SAM KOSHY
THE HONOURABLE SRI JUSTICE N.TUKARAMJI

To be heard on Monday the 18th day of November 2024(AT 10:30 AM - HYBRID MODE)
NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com>

NOTE : 1. FCAs CRLAs, WP (Legal Services Authority and miscellaneous) WILL BE TAKENUP ONLY ON MONDAY AND WEDNESDAY
2. CMAs, ASs, WPs(Habeas Corpus matters) WILL BE TAKENUP ONLY TUESDAY AND THURSDAY

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>				
1	FCA/194/2024 IA 1/2024(Dispense with Petition)	GAJANAND CHAKRAVARTHI	SOMA RAVI KIRAN REDDY SR NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED.	ADILABAD
2	FCA/198/2024 IA 1/2024(Suspension Petition)	CHEKURI YADAGIRI	V V RAMANA SR APP, PROOF OF SERVICE FILED VIDE USR 88242 OF 2024	HYDERABAD
3	FCA/236/2024 IA 1/2024(Suspension Petition)	S. RAM REDDY		ADILABAD
4	FCA/237/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Suspension Petition)	ROHIT POGULA		RANGA REDDY
5	CRLA/907/2024 IA 2/2024(Bail (u/s 389(1)))	K VENKATESH GUPTA	PUBLIC PROSECUTOR	NARAYANPET
6	CRLA/1025/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition)	P RANA KAMALASAN	PUBLIC PROSECUTOR	NARAYANPET
7	CRLA/1028/2024 IA 1/2024(Condone Delay Petition)	C VASUNDHARA REDDY	PUBLIC PROSECUTOR	JAGTIAL
8	WP/29895/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	NILESH NARANIA	GP FOR REVENUE (HCJ NOTE)	SIDDIPET
<u>INTERLOCUTORY(BAILS)</u>				
9	CRLA/93/2019 IA 1/2024(Bail (u/s 389(1)))	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	MEDAK
10	CRLA/886/2019 IA 1/2023(Bail (u/s 389(1)))	V BRAHMAIAH CHOWDARY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE MEMO FILED USR NO 92345/2024	KHAMMAM
11	CRLA/1011/2019 IA 2/2019(Bail (u/s 389(1)))	D MADHAVI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	MEDAK
12	CRLA/220/2020 IA 1/2024(Bail (u/s 389(1)))	B VAIJAYANTHI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	ADILABAD
13	CRLA/721/2022 IA 2/2022(Bail (u/s 389(1))) IA 1/2024(Bail (u/s 389(1)))	SUBRAMANYAM PV	PUBLIC PROSECUTOR	SANGAREDDY

14	CRLA/422/2023 IA 1/2024(Bail (u/s 389(1)))	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB	KARIMNAGAR
15	CRLA/71/2024 IA 2/2024(Bail (u/s 389(1)))	C VIKRAM CHANDRA	PUBLIC PROSECUTOR R1 APP BY PP UNSERVED (UNCLAIMED RETURNED TO SENDER) PROOF OF SERVICE FILED VIDE USR 1044/2024. LC RECORD NOT RECEIVED	RANGA REDDY
16	CRLA/354/2024 IA 2/2024(Bail (u/s 389(1)))	B JITHENDER	PUBLIC PROSECUTOR	VIKARABAD
17	CRLA/663/2024 IA 1/2024(Bail (u/s 389(1)))	G ANIL KIRAN KUMAR	PUBLIC PROSECUTOR LC RECORDS NOT RECEIVED	NALGONDA

INTERLOCUTORY (REVIEW PETITIONS)

18	CRLA/355/2019 IA 1/2024(Bail (u/s 389(1)))	V R MACHAVARAM	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
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SPECIALLY IDENTIFIED CASES

19	FCA/241/2011 IA 1/2022(Direction Petition)	M V RAJ KUMAR GABRIEL	T V SUBBA RAO SR APP	HYDERABAD
20	FCA/106/2013 IA 1/2017(FCAMP 751/2017)(Fix an Early Date)	P SHRAVAN KUMAR GOUD	A TULSI RAJ GOKUL SR APP	HYDERABAD
21	FCA/88/2014 IA 1/2017(FCAMP 772/2017)(Extension Petition)	A RAVINDER REDDY	O MANOHER REDDY SR APP	HYDERABAD
22	FCA/125/2014	M V B S NARASIMHA ANUDEEP	SAKINALA RAVI KUMAR SR NOTICE SENT NOT YET RETURNED.	WARANGAL
23	FCA/134/2014 IA 1/2014(FCAMP 335/2014)(Stay Petition) FCA/142/2014	K B RAMANNA DORA	S A V RATNAM SR UNSERVED (NO SUCH PERSON) PROOF OF SERVICE FILED VIDE USR 94879 AND 94875 OF 2024	HYDERABAD
24	FCA/142/2014	K B RAMANNA DORA	S A V RATNAM PROOF OF SERVICE FILED VIDE USR 94881 OF 2024	HYDERABAD
25	FCA/158/2014	A PRABHAKAR RAO	M/s RESU LAW OFFICE	WARANGAL

FINAL HEARING

26	WP/28127/2011 IA 1/2011(WPMP 34706/2011)(Stay Petition)	L HARISH	K LAKSHMI MANOHAR	HYDERABAD
27	FCA/55/2014 IA 1/2023(Receive Docs Petition) FCA/15/2014	SUDARSHAN REDDY DUDDUGUNTA	PAVAN KUMAR SHARMA	HYDERABAD
28	FCA/15/2014	PAVAN KUMAR SHARMA	SUDARSHAN REDDY DUDDUGUNTA SR APP	HYDERABAD
29	CRLRC/477/2015 FCA/63/2022 FCA/103/2020	L HARISH	LAXMAIAH KANCHANI Y HARINI (R3) Y HARINI (R2) RR1, TO R3-NOTICE SENT NOT YET RETURNED. R4-STATE REP BY PP. MEMO PROOF OF SERVICE FILED USR 25387/2023. memo filed usr 87606/2023. memo filed usr 87605/2023. (HCJ NOTE)	HYDERABAD

30	FCA/103/2020 IA 1/2020(Suspension Petition) IA 1/2021(Stay Petition) IA 2/2021(Receive Docs Petition) IA 1/2024(Vacate Stay Petition)	LAXMAIAH KANCHANI	G SUNDARESAN RR 1&2 APP	HYDERABAD
31	FCA/63/2022 IA 1/2022(Direction Petition) IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	G SUNDARESAN	LAXMAIAH KANCHANI SR APP	HYDERABAD
32	WP/14124/2015	M DHANANJAY REDDY (SC FOR GHMC) SAMPATH PRABHAKAR REDDY(SC FORGHMC)		RANGA REDDY
33	WP/32253/2015	GAJANAND CHAKRAVARTHI	GP FOR REVENUE SHASHI KIRAN PUSLURI (SC FOR TSLSA) (R4) GUDI MADHUSUDHAN REDDY (R6) CHINTHALAPHANI AVANI REDDY (R11)	KARIMNAGAR
34	WP/35152/2016 IA 1/2016(WPMP 43328/2016)(Stay Petition)	A B LALITHA GAYATHRI	JUKANTI ANIL KUMAR	HYDERABAD
35	FCA/259/2018	SURI RAGHURAM	K V RAJASREE SR APP	HYDERABAD
36	FCA/312/2018 IA 1/2018(Suspension Petition)	N NAVEEN KUMAR	N JOY MUJIB KUMAR SADASIVUNI (R1) SR APP	HYDERABAD
37	CRLA/3/2019	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY
38	CRLA/8/2019	A. VENKATANARAYANA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
39	CRLA/16/2019	PALLE SRIHARINATH	PUBLIC PROSECUTOR MEMO FILED USR 15633/19 dt.15-03- 2019 PAPER BOOK PREPARED AND PUT UP IN EB.	MEDAK
40	CRLA/45/2019	KONDADI AJAY KUMAR	PUBLIC PROSECUTOR	ADILABAD
41	CRLA/117/2019	C RUTHWIK REDDY C DAMODAR REDDY	PUBLIC PROSECUTOR MEMO FILED USR NO 28207/2020. MEMO FILED USR 20389/2021. MEMO FILED USR 75135/2022. PAPER BOOK IS PLACED IN THE BUNDLE	KARIMNAGAR
42	CRLA/134/2019	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
43	CRLA/157/2019	Y ASHOK RAJ	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MEDAK
44	CRLA/162/2019	M GOVIND REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 89655/2023 PAPER BOOK PREPARED AND PUT UP IN EB	KARIMNAGAR
45	CRLA/182/2019 CRLA/161/2019 CRLA/191/2019	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB	ADILABAD

46	CRLA/161/2019	T S ANIRUDH REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB	ADILABAD
47	CRLA/191/2019 IA 1/2024(Relaxation Petition)	G JAYA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB	ADILABAD
48	FCA/185/2019 IA 1/2019(Condone Delay Petition)	J PRABHAKAR	SRINIVASA MURTHY CHEEDELLA SR APP BY CH.SRINIVASA MURTHY	HYDERABAD
49	CRLA/192/2019	B VAIJAYANTHI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	ADILABAD
50	FCA/217/2019	A PRABHAKAR RAO	C DEEPAK KUMAR SR APP	HYDERABAD
51	CCCA/298/2019 FCA/147/2019	V HARI HARAN	N BHUJANGA RAO R1: App by Sri N. Bhujanga Rao, Advocate vide USR No. 59193/19 (HCJ NOTE)	HYDERABAD
52	FCA/147/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Direction Petition)	V HARI HARAN	SR NOTICE SENT NOT YET RETURNED	HYDERABAD
53	CRLA/312/2019	BHANOTHU HUSSAIN	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
54	CRLA/348/2019 IA 1/2024(Bail (u/s 389(1))) IA 2/2024(Bail (u/s 389(1))) IA 3/2024(Bail (u/s 389(1))) IA 4/2024(Bail (u/s 389(1))) CRLA/328/2019	MOHD MUZAFFER ULLAH KHAN P VAMSHEEDHAR REDDY GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR MEMO FILED USR 71868/2023. MEMO FILED USR 16088/2023. PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
55	CRLA/328/2019 IA 1/2024(Bail (u/s 389(1))) IA 2/2024(Bail (u/s 389(1)))	P PRABHAKAR REDDY	PUBLIC PROSECUTOR ::MEMO FILED USR 30560/19 dt,13-06- 2019	HYDERABAD
56	CRLA/357/2019	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE MEMO USR NO 38689/2019	WARANGAL
57	CRLA/379/2019	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	MEDAK
58	CRLA/381/2019	KANDALA SIRI VENNELA LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY
59	CRLA/414/2019	C VASUNDHARA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
60	CRLA/517/2019	T BALA JAYASREE	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
61	CRLA/690/2019 IA 1/2024(Bail (u/s 389(1)))	S SRINIVASA CHARY LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	MEDAK
62	CRLA/924/2019	R SUSHANTH REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	ADILABAD
63	CRLA/962/2019 IA 2/2019(Bail (u/s 389(1)))	S NAGESH REDDY LEGAL AID	PUBLIC PROSECUTOR	KARIMNAGAR

64	CRLA/1101/2019	C RUTHWIK REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KARIMNAGAR
65	CRLA/1159/2019 IA 1/2024(Bail (u/s 389(1)))	P PRABHAKAR REDDY	PUBLIC PROSECUTOR LC RECORDS NOT RECEIVED.	RANGA REDDY
66	CRLA/1183/2019	Y RATNA PRABHA	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	NALGONDA
67	CRLA/103/2020	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
68	CRLA/111/2020 IA 1/2024(Bail (u/s 389(1))) CRLA/146/2020	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
69	CRLA/146/2020	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
70	CRLA/149/2020 CRLA/10/2020	THOTA SIVA PARVATHI	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	HYDERABAD
71	CRLA/10/2020	Y RATNA PRABHA	PUBLIC PROSECUTOR	HYDERABAD
72	CRLA/272/2020	P SUJATHA LEGAL AID	PUBLIC PROSECUTOR	MEDAK
73	CRLA/292/2020	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	NALGONDA
74	CRLA/85/2021	M SALEEM	PUBLIC PROSECUTOR LC RECORD RECEIVED.	MAHABUBNAGAR
75	CRLA/96/2021 CRLA/343/2021	P PRABHAKAR REDDY	PUBLIC PROSECUTOR MEMO FILED USR 72662/2021.	RANGA REDDY
76	CRLA/343/2021 IA 1/2024(Bail (u/s 389(1)))	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
77	FCA/11/2022	G RAVI CHANDRAN	MADHUSUDHAN REDDY PASUNOOR G.RAVICHANDRAN ADVOCATE FOR APPELLANT SR APP	RANGA REDDY
78	FCA/28/2022 IA 1/2022(Dispense with Petition)	S V RAMANA	LOKIREV PREETHAM REDDY SR APP PROOF OF SERVICE NOT FILED	HYDERABAD
79	CRLA/673/2022	P PRABHAKAR REDDY	PUBLIC PROSECUTOR MEMO FILED USR 4775/2023. PAPER BOOK IS PLACED IN THE BUNDLE	YADADRI BHUVANAGIRI
80	CRLA/727/2022 IA 6/2024(Bail (u/s 389(1)))	P PRABHAKAR REDDY	PUBLIC PROSECUTOR MEMO FILED USR NO 65828/2024 PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
81	WP/22173/2022 IA 1/2022(Suspension Petition) IA 3/2022(Receive Docs Petition)	T SHARATH	A P VENUGOPAL (R4) K L B KUMAR (R2) K HEMALATHA (R18) TEKURU SWETCHA (R8) A P VENUGOPAL (R5) TEKURU SWETCHA (R7) K HEMALATHA (R17) A P VENUGOPAL (R6) K HEMALATHA (R16) A P VENUGOPAL (R3)	MEDAK

82	FCA/13/2023 IA 1/2023(Suspension Petition)	H SUDHAKARA RAO	KATIKA RAVINDER REDDY SR APP PROOF OF SERVICE NOT FILED	HYDERABAD
83	FCA/40/2023 IA 2/2024(Direction Petition)	S NAGESH REDDY	K V SEKHAR SR APP	MEDCHAL- MALKAJGIRI
84	CRLA/46/2023	P PRABHAKAR REDDY	PUBLIC PROSECUTOR MEMO FILED USR 36198/23. MEMO FILED USR 35326/2023. PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
85	FCA/82/2023	CH RAVINDER	MUNUGA SATEESH	MEDCHAL- MALKAJGIRI
86	CRLA/108/2023	RAMESH BABU VISHWANATHULA	PUBLIC PROSECUTOR MEMO FILED USR 14951/2023. PAPER BOOK PREPARED AND PUT UP IN EB.	YADADRI BHUVANAGIRI
87	FCA/175/2023	SUBRAMANYAM DARABOINA	L SRINIVAS SR APP PROOF OF SERVICE FILED VIDE USR NO 108961/2023	HYDERABAD
88	CRLA/222/2023	K JHANSI RANI	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. OBJECTION FILED USR NO 78649/2024	KARIMNAGAR
89	CRLA/614/2023	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	SIDDIPET
90	CRLA/918/2023 CRLA/740/2023	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	BHADRADRI KOTHAGUDEM
91	CRLA/740/2023 IA 2/2024(Suspension Petition)	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	BHADRADRI KOTHAGUDEM
92	CRLA/920/2023 IA 2/2023(Suspension Petition) CRLA/843/2023 CRLA/910/2023	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	NALGONDA
93	CRLA/843/2023 IA 4/2024(Bail (u/s 389(1)))	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	NALGONDA
94	CRLA/910/2023	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	NALGONDA
95	WP/5942/2023	K RAGHAVA CHARYULU	GP FOR REVENUE S PRANATHI (R5) P SHASHI KIRAN (R14) S PRANATHI (R6) R ANURAG (R7) S PRANATHI (R4) R ANURAG (R8)	RANGA REDDY
96	WP/13241/2023 IA 2/2023(Direction Petition) IA 4/2023(Vacate Stay Petition)	CHAKRAVARTHY P V S K	GP FOR LAW LEGISLATIVE AFFAIRS T RAJINIKANTH REDDY (R11) T RAJINIKANTH REDDY GP FOR HOME (R6) M LAYEEQ KHAN (R7) GP FOR STAMPS AND REGISTRATION (R2)	RANGA REDDY
97	FCA/75/2024	MOHD SHAFIUDDIN	IMTIAZ GULAM MAHBOOB FAIZ MD R1 APP R2 NOTICE RETURNED UNSERVED MEMO FILED VIDE USR 49281 OF 2024	HYDERABAD

98	FCA/150/2024	SRINIVASA RAO PAPPU	SREENIVASA RAO RAVULAPATI SR APP.	HYDERABAD
99	FCA/169/2024	SUSHIL KUMAR PANDEY	G SAI BABA SR APP.PROOF OF SERVICE FILED VIDE USR 70587 OF 2024. COUNTER FILED VIDE USR 92523 OF 2024 AND 93441 OF 2024	MEDCHAL- MALKAJGIRI
100	CRLA/353/2024	C SHARAN REDDY G JAYA REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	NIZAMABAD
101	CRLA/569/2024 IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR	N INDRASENA REDDY PROOF OF SERVICE FILED USR NO 69159/2024 COUNTER FILED USR NO 81012/2024 LC RECORDS NOT RECEIVED	MANCHERIAL
102	CRLA/689/2024	APURVA M GOKHALE	PUBLIC PROSECUTOR MEMO FILED USR NO 73156/2024 LC RECORDS NOT RECEIVED	RANGA REDDY
103	CRLA/815/2024	MADEPALLI NAVEEN KUMAR LEGAL AID	PUBLIC PROSECUTOR LC RECORDS NOT RECEIVED	VIKARABAD
104	CRLA/829/2024	M K RATNAM	PUBLIC PROSECUTOR LC RECORDS NOT RECEIVED	JAGTIAL
105	CRLA/884/2024	T S ANIRUDH REDDY	PUBLIC PROSECUTOR LC RECORDS NOT RECEIVED	VIKARABAD
106	CRLA/885/2024	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR LC RECORDS NOT RECEIVED	JAGTIAL
107	CRLA/892/2024	MADEPALLI NAVEEN KUMAR LEGAL AID	PUBLIC PROSECUTOR LC RECORDS NOT RECEIVED	NIZAMABAD
FOR HEARING				
108	FCA/143/2014	KODURU RAVINDER REDDI	PRAVEEN KUMAR VEERJALA	HYDERABAD
109	FCA/514/2018 IA 1/2020(Vacate Stay Petition) IA 1/2021(Receive Docs Petition)	G NARENDER RAJ	M ACHUTA REDDY M RAJENDER REDDY SR APP	RANGA REDDY
110	CRLA/691/2019 IA 1/2024(Bail (u/s 389(1)))	LAKSHMIKANTH REDDY DESAI A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	WARANGAL
111	FCA/116/2024 IA 1/2024(Suspension Petition)	Y SREE RAGHAVA RAO	RAMPRASAD PATHIPAKA MEMO FILED VIDE USR 49996 OF 2024, SR APP	HANUMAKONDA
112	WP/23779/2024 IA 1/2024(Suspension Petition) IA 2/2024(Injunction Petition) IA 3/2024(Stay Petition)	VADEENDRA JOSHI	GP FOR REVENUE S NAGESH REDDY (R11) SHASHI KIRAN PUSLURI (SC FOR TSLSA) (R4) S NAGESH REDDY (R8) S NAGESH REDDY (R9) S NAGESH REDDY (R12) S NAGESH REDDY (R10) S NAGESH REDDY (R13)	RANGA REDDY